

“FORM A”
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
INDHAA BOUTIQUE RESORTS PRIVATE LIMITED

1.	Name of Corporate Person	INDHAA BOUTIQUE RESORTS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	29.01.2021
3.	Authority Under Which Corporate Person is Incorporated/Registered	REGISTRAR OF COMPANIES (ROC), HARYANA
4.	Corporate Identity Number /Limited Liability Identity Number of Corporate Person	U55109HR2021PTC092543
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Person	Office No. O-III-17 (B-17) 3rd Floor, Palam Vyapar Kendra, Palam Vihar, (Gurgaon), Gurgaon, Palam Vihar, Haryana-122017, India.
6.	Liquidation Commencement Date of Corporate Person	05.05.2026
7.	Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	Name : Rajeev Sharma Address : H.No. 58, (Near Gate No-9), Shivalik City, Sector-127, Kharar, Near Mansa Devi Mandir, Sahibzada Ajit Singh Nagar, Punjab-140307 Email Address : rsrajeevsharmaca@gmail.com Tel No.: 09855618446 Reg No. of The Liquidator : IBBI/IPA-001/IP-P-02004/2020-2021/13142
8.	Last Date for Submission of Claims	04.06.2026

Notice is hereby given that the **INDHAA BOUTIQUE RESORTS PRIVATE LIMITED** has commenced voluntary liquidation on **05.05.2026**

The stakeholders of **INDHAA BOUTIQUE RESORTS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **04.06.2026** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 06.05.2026
Place : Mohali (Punjab)

Sd/-
LIQUIDATOR
RAJEEV SHARMA
INDHAA BOUTIQUE RESORTS PRIVATE LIMITED
IBBI/IPA-001/IP-P-02004/2020-2021/13142

